

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3001
ANSWERED ON- 22/03/2022

RGSA SCHEME

3001. SHRI D.K.SURESH:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) whether the Rashtriya Gram Swaraj Abhiyan (RGSA) is being implemented to support for economic development and income enhancement and if so, the details thereof;
- (b) the details of provisions made for socio-economic development under the said scheme; and
- (c) whether the Government has set any target to achieve under the RGSA scheme, and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Yes, Sir. The Centrally Sponsored scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19, inter-alia provides financial support to States/ UTs for micro projects to be undertaken by Gram Panchayats (GPs)/clusters of GPs for Economic Development & Income Enhancement in the form of viability gap funding for micro projects catering to subject areas enlisted in the Eleventh Schedule of the constitution for devolution to Panchayats based on the merit of the proposal and its viability and sustainability.

(b) The primary objective of the scheme of RGSA is to develop governance capability of Panchayats to deliver on Sustainable Development Goals (SDGs) relating to poverty, public health, nutrition, education, gender, sanitation, drinking water, livelihood generation etc. which are in the realm of Panchayats, thereby helping in socio economic development of the people living in the Panchayat area.

(c) Since scheme is demand driven in nature, hence no such target has been fixed.
